

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

MONDAY, MARCH 10, 2014

GOVERNMENT BUSINESS

1. Questions.
2. Shri C.R. Marak, MLA to call the attention of the Minister in-charge, Home (Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” Dt. 18th February, 2014 under the caption “Release Chairman before peace talks, says Sohan”.
3. Debate on Governor’s Address.

*Shillong,
the 7th March, 2014.*

*Secretary,
Meghalaya Legislative Assembly.*